

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 15 OF 2016**

**Dated: 26<sup>th</sup> September, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Power Grid Corporation of India Ltd.**

**... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**... Respondent(s)**

Counsel for the Appellant(s) : Ms. Neha Garg

Counsel for the Respondent(s) : Mr. M.S. Ramalingam for R-1

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **23.11.2017.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/kt*